

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 04**

**C.P. (IB)/449(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES:    **PROFECTUS      CAPITAL      PRIVATE**  
**LIMITED VS Anil Khemani**

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

1. Adv. Soumik Chakraborty for the Applicant is present.
2. Ld. Counsel for the Petitioner is directed to serve of the copy of the petition to the IBBI.
3. Ld. Counsel for the Petitioner is directed to serve the affidavit service of the Demand Notice, the petition to the Personal Guarantor and through the IBBI.
4. List this matter on **19.07.2024** for further consideration.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

/Neeraj/